

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/690/IB/CB/2017
NAME OF THE PETITIONER : ADIQUITY TECHNOLOGIES PVT LTD
NAME OF THE RESPONDENT(S) : NETMEDS MARKET PLACE LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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A. Ramesh Kumar
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Netmeds market place



2. K.M. ANAND

COUNSEL for OPERATIONAL
CREDITOR



ORDER

Counsels representing both the parties are present. Counsel for respondent filed counter and furnished a copy of the same to the other side. Counsel for petitioner prayed for time to make submissions stating that the senior counsel could not attend the Tribunal today due to personal inconvenience. Time is enlarged at request. Put up on 23.01.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc